I 27 87 900 105

Affidavit to be Furnished by the canadate alongwith Nomination Paper Before the Returning Officer

For election to ASSEMBLY (name of the House).
From 30., BELSAMD. Constituency (Name of the Constituency)

Prom. J. S. J. L. S.	
SCARLTA SENIOH CHICAGE FAIL OF RANGE RAN DHIR SINIOH	CHAUHAM
Agod 44 years, resident of RALTH WARAT HPURENTION THE POSTUL TURES! contiden	AL SALE SERVICE.
Agod. 44 years, resident of R.A. LAH WARA! H.P. s(mention for postal above 2)	
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	
The state of the s	No. 3 Co.

(1) I am a candidate set up by J.D. (.U.) ______(name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1,	Self	ACFPC 0507B	2009 - 2010	2.08,580 -0
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the courti-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	N- A
(b)	Name of the court, Case No. and Date of order taking cognizance :	N. V
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	N-14

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N-A
(b)	Name of the Court(s). Case No. and	N·A
	Date(s) of order(s).	74 · M

(5) That I give herein below the details of rise assets (movable and is movable etc.) of mysels. my spouse and all dependents:

A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given (Note:

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect to tisted companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

0.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
-	Cash in hand	2,00,000	25 000		-	-
ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1.5 LAC	1.S LAC			
iii)	- D	N. A	N. A			
(iv)	The state of the s	1,04,000 PM 5,00,000 PM 1,00,000 PM 1,00,000 PM BASAS	4,35,000 m 25,000 m 3,00,000 m 1,00,000 m BASAS			
(v)	11 there we were to	MA	N. A			
(vi)		SCORPIO BR-30-078 2009	2001			
(vi	the second secon	- 0.00 SO-	20084			

Any other assets such as value of Claims/interest	N.A	N. A.	
(ix, Gross Total value	22,90,82020	10,35,000	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	N.A	मण्डा की हमारे महत्र की हमारे किंगी	\$ 7		
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	STTAMARHI PATNA 763	SITAMARHI SAHARSA 7636,1447			
	Area (Total measurement in sq. ft.)	492r 393r	1931			
	Whether inherited property (Yes or NO)	465	yes			
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase	N- 14	N.V	- (e 20(e	(No. tal.)	4-1
	Any investment on the land by way of development, construction etc.	MA	N. A			
	Approximate Current market value	2.5 CROPE	1.25 1 Roll	s.		
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	N-A	N.A			
	Built up Area (Total measurement in sq. ft.)	Nº A	W.4			

	V te ther inherited property ('es or NO) Date of purchase in case of serf	N-A	N. A	 	
	actifired property	NIA	N. D		
	Cost of property (in case of purchase) at the time of prochase	N-A	N-7		
	Any Investment on the property by way of development, construction etc.	NI-A	W. D		
	Approximate Current market value	11-4	N. A		
iv)	apartments,) -Location(s) - Survey number(s)	STTAMARH	N-A	-	
	Area (Total measurement in sq. ft.)	4921	N.A		
	Built up Area (Total measurement in sq. ft.)	350059 H.	41.0		1
	Whether inherited property (Yes or NO)	YES.	4-9	-	+
	Date of purchase in case of self acquired property	NP. A	N-a		1
	Cost of property (in case of purchase) at the time of purchase	N.A	AA A		
	Any Investment on the land by way of development, construction etc.	N. A	N-A		
	Approximate Current market value	ABOUT 215 LRORE	11.0		
)	Others (such as interest in property)	11-2	N-A		
i)	Total of Current Market Value of (i) to (v) above	Scrore	1-25 crope	100	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or Fl S A 1 S1 Amount outstanding CB 1 ANNAM Nature of loan	TAMAZU d	K-1-C - 2-25	ilac.		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of foan	~+ A	~·A			

	A-ay other liability	N. A	A. A	
	Grand total of liabilities	10 Cac	2.25/00	-
(ii)	Over ament Dues: Dues to departments dealing with government accommodation			
	Dues to departments dealing with supply of water			
	Dues to departments dealing with supply of electricity	ref results		
	Dues to departments dealing with supply of telephones/mobiles		2,000/,	
	Dues to departments dealing with government transport (including aircrafts and helicopters)			
	Income Tax Dues			
-	Wealth Tax Dues	MIA	MA	-
-	Service Tax Dues	N.A.	N.A	-
-	Municipal /Property Tax Dues	MA. A	3,000/=	
	Sales Tax Dues	N.V	N: A	
	Any other dues	N.Y	N'A	
	Grand total of all Govt. dues	NIZ	5.000-2	-

(7) Details of profession or occupation: a. Self...M...A.

b. Spouse .P.C.A.SCACT

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ d pioma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

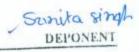
1.	Name of the candidate	Sh./Smt./Kum. SUNTTA SINGH
	Full postal address	RAWHUNATH PURS. STTAMARHE
3.	Number and Name of the constituency and state	
3.	Name of the Political party which set up the	30 · BELSAND
	candidate (otherwise write 'Independent')	. JD (U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 2.5)	M'A

5	PA	N of		**	Inc	ome Tax Retur	n filed	08,580 -=
1		Candidate ACFPC	050	7.13	3 3	1009-20	210 21	0.00.00
		Spouse:			-			
1	(c)	Dependents	of Arro	e end	Liabilitie	s in rupees		
6.	-	THE RESERVE TO LABOR.	Self	15 Allu	Spouse	Dependent-I	Dependent-II	Dependent III
Α.		Description Moveable Asset (Total value)	22,90;		10,75,V	1020		1.
B.		Immovable Åsset	5 cm	RC	1.25CR	RC		
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)						
	(ii)	Approximate Current Market Price of Asset (Total Value)	Ase	sluw B	colur B			
7	-	Liabilities			-	-	-	
		(i) Government dues (Total)	NI	_	Sove			
		(ii) Loans from Bank, Financial Institutions an others (Total)		ie.	2.25.0	ole.		
8.		Give details of School / U		educ	ation with niversity a	full form of th	ne certificate/ d which the cou	iploma/ degree rse was completed

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true best of my knowledge and belief, no part of it is false and nothing material has been concealed there	and correct to the from. I further
declare that:	

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above:
(b) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at	Verified at	this the	day of	201
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Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations. 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.